

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 3 of 2014

Dated : 1st May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Shree Cement Ltd. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
with Mr. Dinesh Khandelwal,
Dy. Director (Tech) RERC

Mr. Pradeep Misra
Mr. Suraj Singh for R-2
with Mr. K.K. Meena, XEN(NPP-R)
RVPN

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**